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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13-03-2017.

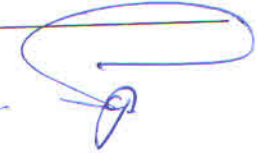
PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CP 182/16	TP 196/17	Hear ing	391 / 394	Ingersoll-Rand Climate Solutions Pvt. Ltd.

SL.NO. NAME (IN CAPITAL) DESIGNATION  
&  
PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE  
(Petitioner Respondent)

1. SATI. P. JOHAN  
SPT Layout

Advocate for petitioner



Counsel for petitioner is present. Smt. Prema Hatti, appearing for ROC and RD requested time to file report on behalf of ROC and RD. Counsel stated that there is no need to issue any notice to OL. For filing report and for filing affidavit, list it on 11.04.2017.

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MEMBER (J)

13/3  
MEMBER (T)